## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 94/397-398/NCLT/AHM/2016 (New) C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

Name of the Company:

Vortex Ice Cream Pvt. Ltd. & Ors.

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION REPRESENTATION SIGNATURE

1. PAVAN S. GODJAWALA Advocate Respondent No. 3 Multicounts

2. Sandeep Sing his Advocate Respondent No. Jeigha

For Singhi & Co.

L, 2, 5-7

Paryel Parish

Advocate & Petilin

Advocate & Petilin

Advocate & Petilin

Militika

4.

## **ORDER**

Learned Advocate Mr. Arjun Sheth present for Original Petitioners. Learned Advocate Sandeep Singhi present for Respondent Nos.1, 2 and 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondent Nos. 3.

Both sides Counsels represented that settlement process is going on.

List the matter on 13.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of August, 2017.